

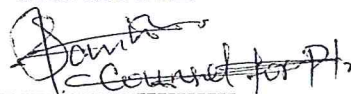
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : 68/2018  
PETITION NUMBER : CP/68/(IB)/2018  
NAME OF THE PETITIONER(S) : DAIMLER FINANCIAL SERVICES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C. THANGARANI

RESPONDENT

C. Th

E. SANTHANALAKSHMI

Petitioner



**ORDER**

Counsel for Financial Creditor present. Counsel for respondent present and prayed for time to file counter. He also stated that the respondent is intending to settle the matter. Time is enlarged at request for filing counter and making submissions in regard to the settlement. Put up on 27.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc